

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-77 OF 2020**

Beachfront Resorts Pvt. Ltd. .... Petitioner.  
Versus  
State of Goa and others. .... Respondents.

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Mr. S.P. Munj, Additional Govt. Advocate for the Respondents.

**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.**

**Date : 21<sup>st</sup> July, 2020.**

**P.C. :-**

The record indicates that the service report is awaited in so far as the Respondent Panchayat is concerned. Accordingly, we grant the Petitioner liberty to serve the Panchayat and other unserved Respondents by private service, in addition to the usual mode of service.

2. Once the service is complete, liberty is granted to the Petitioner to apply.

**Smt. M.S. Jawalkar, J.**

**M.S. Sonak, J.**